

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 7.9.2022

**Misc. Application No.1407 of 2021
And
Appeal No.757 of 2021**

SMC Global Securities Ltd. ...Appellant

Versus

NSE Clearing Ltd. & Anr. ...Respondents

Mr. Prakash Shah, Advocate with Mr. Kushal Shah, CA i/b.
Prakash Shah and Associates for the Appellant.

Mr. Pesi Modi, Senior Advocate with Mr. Neville
Lashkari, Mr. Sachin Chandarana and Mr. Akshay
Dhayalkar, Advocates i/b. MKA & Co. for the Respondent
No.1.

Mr. Rashid Boatwalla, Advocate with Mr. Juan D'Souza,
Advocate i/b. Manilal Kher Ambalal & Co. for the
Respondent No.2.

Order :

1. On account of paucity of time the appeal cannot be
taken up for consideration today. List this appeal on 23rd
September, 2022.

2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M.T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

7.9.2022
RHN